

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

Item No.215 – IA 1455 of 2023
In
CP(IB)/140(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Narendra Patel

.....**Applicant**

.....**Respondent**

Order delivered on 05/01/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv. i/b.
Thakkar & Pahwa, Advocates

For the Respondent : Mr. Sunil Bhavsar, Proxy Adv.
for Mr. Ritesh Patadia, Adv. for Indian Bank

ORDER

List before the Regular Bench on 18.01.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)